NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/168/2016

NAME OF THE PETITIONER(S)

: R. S. Mohammed Saleem & another

NAME OF THE RESPONDENT(S)

: M/s Sara Cotton Fibers Private Limited & 9 others

UNDER SECTION

: 397/398

Represented by

Signature

Counted for Petitoun.

Coul to Eusporte vi CA 55/16.

MIS. K. MANOS MENON P. NEELAKAIVTAN COUNSEL FOR APPLICANTS IN CA 55/16/

RESPONDENTS 3 TO 10 IN CP

Medaland

ORDER

Counsel for petitioner present. Counsel for R3 to R10 present. No representation on behalf of R2 in the main CP. Counsel for the petitioner undertakes to inform the counsel for R2 about the next date of hearing. It has been reported that in relation to CA-55/2015, the pleadings are complete and they are ready to argue the matter. The matter is fixed for final arguments in relation to Sec.8 of the Arbitration and Reconciliation Act, 1996. Put up on 03.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)